

**Aid to Raichur Thermal Plant by OECF**

4222. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of ENERGY be pleased to state:

(a) whether the Overseas Economic Co-operation Fund, (OECF), a Japanese agency is extending aid to the Raichur Thermal Plant IV unit;

(b) if so, the details thereof;

(c) whether the supply of turbo generators by the OECF to the IV Unit is awaiting approval of Government; and

(d) the time by which the approval will be given and the IV unit would be ready for power generation?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The Overseas Economic Cooperation Fund (OECF), Japan, is extending aid for Unit-IV of Raichur Thermal Power Station and an agreement in this regard was signed in December, 1988 for a total amount of 23142 million Yen.

(c) and (d). The proposal for the procurement of equipment under the OECF aid could be approved after all the formalities in this regard are completed. Normally, it takes about forty-five months to commission the unit after placement of order for the main plant and equipment.

**ADB Assistance to Kerala Electricity Board**

4223. PROF. P.J. KURIEN: Will the Minister of ENERGY be pleased to state:

(a) whether the Asian Development Bank has provided any assistance to the Kerala State Electricity Board;

(b) if so, the details thereof;

(c) the name of project for which the assistance provided;

(d) whether any fresh proposal has been sent by the Kerala State Electricity Board for financial assistance; and

(e) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (d). No, Sir.

(b), (c) and (e). Do not arise.

**Phased manufacturing programme for production of Bulk Drugs**

4224. SHRI BALWANT MANVAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the products for which phased manufacturing programme for production of bulk drugs had not been implemented by the drug companies in time;

(b) the details thereof and reasons for continuing to avail the facility of import of penultimate intermediates by the drug companies; and

(c) the action taken/proposed to be taken by Government in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Three companies in the case of Rifampicin and one company in the case of Promethazine Hydrochloride were found importing 3-Formyl Rifamycin SV and L-base respectively, contrary to the Phased Manufacturing Programme.

(c) In the case of Rifampicin, the import

of 3-formyl Rifamycin SV, beyond the permitted date has been regularised for two companies. In one of these cases, the import of 3-Formyl Rifamycin SV beyond the permitted period was regularised because the customs notification on Rifamycin S, which the company was supposed to use after the cut off date, was defective. The third company has failed to submit the documents called for, so far. In the case of import of L-base, the company has been allowed to continue import, subject to the condition that it will earn the foreign exchange for past and future imports over and above the existing exports.

#### **Passenger Amenities at Jaunpur City Station**

4225. SHRI YADVENDRA DATT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any plan to re-model the Jaunpur city railway station and provide basic passenger amenities there;

(b) whether Government also propose to construct a proper approach road from the station to the main road; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) There is no plan to re-model Jaunpur City railway station. Basic amenities, as per norms, based on volume of traffic dealt with, exist at the station.

(b) and (c). Work of approach road, within railway premises, is expected to be completed shortly.

#### **Additional Railway Lines in Kharagpur-Howrah Section**

4226. SHRISATYAGOPAL MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to construct the fourth railway line from Santragachi to Panskura and third line from Panskura to Kharagpur on the Howrah-Kharagpur section of the South Eastern Railway;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). Survey for the third line between Panskura and Kharagpur has since been completed. survey Report for the fourth line from Santragachi to Panskura had to be recast in view of the planning for second coaching terminal at Shalimar and links to West Bengal State Electricity Board's Kolaghat Power House siding. The field survey is nearing completion after which report would be completed.

#### **Upgradation of Visakhapatnam Airport**

4227. SHRIMATI UMA GAJAPATHI RAJU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is proposed to upgrade the airport in Visakhapatnam in order to accommodate night landing facility and airbus A 300 planes;

(b) if so, the steps taken in this regard: and

(c) when the direct flight between Delhi and Visakhapatnam which was suspended in November, 1989 will be restored?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The Visakhapatnam airfield belongs to the Indian Navy. There is no immediate plan to upgrade this airport.

(c) Once normalcy is restored and sufficient operating aircraft capacity is avail-